

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 124 of 2019**

**IN THE MATTER OF:**

**Flipkart Logistics Pvt. Ltd. & Ors.**

**.....Appellants**

**Vs.**

**Regional Director & Ors.**

**.....Respondents**

**Present :**

**For Appellant:**

**Mr. K.Datta, Mr. Srivastava, Mr. Arjun Perikal, Ms.  
Vishrutyi Sahni, Advocates**

**O R D E R**

**15.07.2019** - Notice on first Respondent is in transit. Let the office await the service on R-1.

Post the case for 'orders' on **9<sup>th</sup> August, 2019** within five cases.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Balvinder Singh]  
Member (Technical)

[Kanthi Narahari]  
Member (Technical)

ss/sk